

ANNEXURE - II

**Register showing details of barter trade transactions
with Myanmar Under Indo-Myanmar Border Trade Agreement
(Transactions of value from U.S.\$ 1001 to U.S.\$ 20,000)**

Name and Address of _____
the designated branch _____
A.D. Code No. _____
Month _____ Year _____

Imports

Sr.No.	Name and Address of importer	Name & Address of Myanmar supplier	Date of import into India	Mode of Transport (non-motorised)	Bill of Entry No. & Date	Commodity	Invoice value US\$	Remarks
1	2	3	4	5	6	7	8	9

Exports

Sr. No.	Name and Address of exporter	IE Code No.	Date of Export	GR Form No.	Customs Sr.No.	Mode of Transport (non-motorised)	Commodity	Invoice Value US \$	Name & Address of Myanmar buyer	Remarks
10	11	12	13	14	15	16	17	18	19	20

(Signature of authorised dealer)

Forwarded to the Exchange Control Department, Reserve Bank of India, Guwahati
In terms of A.P. (DIR Series) Circular No.17 dated October 16, 2000